

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 2331
TO BE ANSWERED ON MARCH 13, 2025**

PERMANENT HOUSING SOLUTIONS FOR HOMELESS PEOPLE

NO. 2331. SMT. RACHNA BANERJEE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the steps taken/being taken by the Government to provide permanent housing solutions for the homeless people in urban areas;**
- (b) whether there are any dedicated programmes or policies addressing the said issue and if so, the details thereof;**
- (c) the manner in which the Government is planning to address the issue of urban slums, particularly the lack of basic services such as water, sanitation and electricity in these areas; and**
- (d) the manner in which the Government proposes to facilitate the rehabilitation of slum dwellers and improvement in their living conditions?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens including homeless and slum dwellers in their respective urban areas are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries including homeless and slum dwellers across the country.**

Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.46 lakh have been grounded and 90.60 lakh are completed/delivered to the beneficiaries including homeless and slum dwellers in urban areas as on 03.03.2025. The remaining houses are at different stages of construction. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Additionally, the Government also supported Shelter for Urban Homeless under Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) to ensure availability and access of the urban homeless population to permanent shelters including the basic infrastructure facilities like water supply, sanitation, safety and security.

(c)& (d): Based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country for 1 crore additional eligible beneficiaries including slum dwellers through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U 2.0 is a demand driven scheme. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution is done by States/UTs. States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), headed by Chief Secretary of the State/UT, these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

As per the scheme guidelines of PMAY-U 2.0, State/UT Governments can propose projects for providing pucca houses in tenable slums with list of eligible beneficiaries for sanctioning of Central Assistance under BLC vertical. Similarly, States/UTs may also propose 'Redevelopment' or 'In-situ Improvement' projects for tenable slums having dilapidated buildings located on Government/Urban Local Body (ULB)/Public land under AHP vertical. Under this vertical, the existing slum may be in-situ redeveloped in the form of multi-storied building with basic amenities and social infrastructure. States/UTs may also take benefit of other flagship urban Missions like Swachh Bharat Mission - Urban 2.0 (SBM-U 2.0), Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) etc. to converge efforts for provision of basic amenities and social infrastructure.
